

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3893  
ANSWERED ON:06.08.2014  
RECOVERY OF NFDC DUES  
Tumane Shri Krupal Balaji

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the National Film Development Corporation (NFDC) has outstanding dues from various advertising agencies.
- (b) if so, the details thereof, agency-wise alongwith the reasons therefor;
- (c) the action taken by the Government to recover the outstanding dues; and
- (d) the results achieved in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING, ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) Yes, Madam..

(b)&(c); NFDC has filed legal cases against various advertising agencies due to non-recovery of outstanding dues. The statement showing the outstanding dues from various advertising agencies and legal suits filed is at Annexure-

(d): Since the legal cases filed by the Corporation have got protracted, amount will only be recovered in case cases are settled in NFDC's favour.